

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1051

ANSWERED ON:04.03.2013

HOUSING SCHEME FOR BEEDI WORKERS

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Revised Integrated Housing Scheme (RIHS), 2007 for beedi workers in the country;
- (b) the States implementing the above scheme;
- (c) the number of houses constructed and provided to beedi workers under such Scheme during the last three years and the current years, State-wise and year-wise;
- (d) the funds allocated, released and utilised under the Scheme during the said period, State-wise and year-wise; and
- (e) the details of various welfare measures implemented by the Government particularly for beedi workers in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Salient features of Revised Integrated Housing Schemes, 2007 are placed as Annexure-I
- (b) Governments of Andhra Pradesh Assam, Bihar, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Kerela, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tripura, Tamil Nadu, Uttar Pradesh & West Bengal are implementing the scheme for Beedi workers under Economically Weaker Section (EWS).
- (c) Details are placed as Annexure - II
- (d) Details are placed as Annexure - III.
- (e) Details are placed as Annexure - IV.